

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th June, 2011

NO.HC.VII-39/2011/ 5129 /A. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nalbari vice Shri Rajib Goswami transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Smti Rajmedhi will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join at her new place of posting immediately.

NO.HC.VII-39/2011/ 5130 /A. Shri Mahendra Kalita, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur is posted at the same station i.e. Tezpur as Civil Judge & Asstt. Sessions Judge vice Shri Robin Phukan transferred on regular promotion to Grade-I of the Assam Judicial Service.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and join his new assignment immediately.

NO.HC.VII-39/2011/ 5131 /A. Shri Satya Nath Sarma, Addl. Chief Judicial Magistrate, Morigaon is posted at the same station i.e. Morigaon as Civil Judge & Asstt. Sessions Judge vice Smti Nirupama Rajkumari transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and join his new assignment immediately.

NO.HC.VII-39/2011/ 5132 /A. Shri Thaneswar Kalita, Addl. Chief Judicial Magistrate, Golaghat is transferred and posted as Chief Judicial Magistrate, Nalbari vice Shri Prasanta Saikia transferred on regular promotion to Grade-I of the Assam Judicial Service.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

NO.HC.VII-39/2011/ 5133 /A. Smti Malaya Deb (Dey), Addl. Chief Judicial Magistrate, Goalpara is posted at the same station i.e. Goalpara as Chief Judicial Magistrate vice Shri Ashok Kumar Bora transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Smti Deb (Dey) will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (Sadar), Goalpara and join her new assignment immediately.

NO.HC.VII-39/2011/ 5134 /A. Shri Tridib Kumar Bhattacharjee, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur is transferred and posted as Chief Judicial Magistrate, Hailakandi vice Shri Tarkeswar Lohar transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Bhattacharjee will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

NO.HC.VII-39/2011/ 5135 /A. Shri Dipak Thakuria, Addl. Chief Judicial Magistrate, Bongaigaon is transferred and posted as Civil Judge & Asstt. Sessions Judge, Golaghat vice Smti Pranita Rani Rajmedhi transferred.

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Shri Thakuria will hand over charge of his Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment immediately.

NO.HC.VII-39/2011/ 5136 /A. Smti Bina Tripathi, Addl. Chief Judicial Magistrate, Dhubri is posted at the same station i.e. Dhubri as Civil Judge & Asstt. Sessions Judge, Dhubri vice Shri Dwipendra Chandra Nath retired on superannuation.

Smti Tripathi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and join her new assignment immediately.

NO.HC.VII-39/2011/ 5137 /A. Shri Ajoy Kumar Baruah, Addl. Chief Judicial Magistrate, Tinsukia is transferred and posted as Chief Judicial Magistrate, Cachar, Silchar vice Shri Mahmud Ahmed transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

NO.HC.VII-39/2011/ 5138 /A. Shri Abu Saleh Badrudza Laskar, Addl. Chief Judicial Magistrate, Karimganj is posted at the same station i.e. Karimganj as Chief Judicial Magistrate vice Shri Murtaza Ahmed Choudhury transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Laskar will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate, Karimganj (Sadar) and join his new assignment immediately.

NO.HC.VII-39/2011/ 5139 /A. In exercise of the powers conferred under Sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Assistant Sessions Judges of the Sessions Divisions/ Jurisdiction with the Headquarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Headquarters
1.	Shri Mahendra Kalita	Sonitpur	Tezpur
2.	Shri Satya Nath Sarma	Morigaon	Morigaon
3.	Shri Dipak Thakuria	Golaghat	Golaghat
4.	Smti Bina Tripathi	Dhubri	Dhubri

NO.HC.VII-39/2011/ 5140 /A. In exercise of the powers conferred under Sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the Districts with Headquarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Headquarters
1.	Shri Thaneswar Kalita	Nalbari	Nalbari
2.	Smti Malaya Deb (Dey)	Goalpara	Goalpara
3.	Shri Tridib Kr. Bhattacharjee	Hailakandi	Hailakandi
4.	Shri Ajoy Kr. Baruah	Cachar	Silchar
5.	Shri Abu Saleh Badrudza Laskar	Karimganj	Karimganj

(N.B. The Officers under order of transfer will join at their new place of posting within 15 (fifteen) days. During this period they should complete all pending judgments and other works so that litigants are not inconvenienced.)

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By Order,
Sd/- A. Barthakur,
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII- 39/2011/ 5141 - 5171 /A.

Dated 14.06.2011

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest the following Officers with the powers of Civil Judge
 - (i) Shri Mahendra Kalita
 - (ii) Shri Satya Nath Sarma
 - (iii) Shri Dipak Thakuria
 - (iv) Smti Bina Tripathi
2. The Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Joint Registrar (Admn.), Gauhati High Court, Guwahati
13. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Golaghat
14. Shri Mahendra Kalita, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur
15. Shri Satya Nath Sarma, Addl. Chief Judicial Magistrate, Morigaon
16. Shri Thaneswar Kalita, Addl. Chief Judicial Magistrate, Golaghat
17. Smti Malaya Deb (Dey), Addl. Chief Judicial Magistrate, Goalpara
18. Shri Tridib Kumar Bhattacharjee, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
19. Shri Dipak Thakuria, Addl. Chief Judicial Magistrate, Bongaigaon
20. Smti Binal Tripathi, Addl. Chief Judicial Magistrate, Dhubri
21. Shri Ajoy Kumar Baruah, Addl. Chief Judicial Magistrate, Tinsukia
22. Shri Abu Saleh Badrrudza Laskar, Addl. Chief Judicial Magistrate, Karimganj
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati
24. The Deputy Registrar -cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
25. The Asstt. Registrar (_____) Gauhati High Court, Guwahati
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
27. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
28. The Superintendent (_____) Gauhati High Court, Guwahati
29. The Secretary, NEJOTI, Guwahati
30. The C.A. to Registrar General/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)

14/6/2011